NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 52

IA 24/2021 IA 61/2022 CA 61/2022 MA 2556/2019 MA 2557/2019 IA 89/2022 IA 90/2022 CP/3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **09.12.2022**

NAME OF THE PARTIES**:** **Union of India**
V/s
Infrastructure Leasing &
Financial Services Ltd & Ors

Appearance (via video-conference):
For the Applicant in
I.A.89/2022, I.A90/2022,
MA2556/2019, MA2557/2019: Adv. Darpan Bhatia a/w. Adv. Anamika Singh and Adv. Siddhant Trivedi i/b. IndusLaw
For the Respondent : None present
For the Union of India : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

Section 241,242 of the Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **19.01.2023**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish